

CENTRAL INFORMATION COMMISSION
BLOCK IV, OLD JNU CAMPUS, NEW DELHI 110067

F.No.PBA/06/177
19th September, 2006

Appeal No. 108/ICPB/2006
In the matter of Right to Information Act, 2005 – Section 19.

Appellant: Shri. Manohar Singh

Public authority: NTPC Limited, NTPC.
Shri N.K. Sharma - CPIO
Shri G. K. Agrawal Executive Director & Appellate Authority.

FACTS:

The appellant vide his communication dated 12.4.2006 addressed to the CPIO had sought certified copy of 'rating sheet of Corporate/ Regional Promotion Committee – 1991' of KWGPP and Grade E1. By a communication dated 4.5.2006, applying the provisions of Section 8(1)(e) & (j) of the RTI Act, the CPIO declined to furnish the information. His appeal to the AA dated 24.5.2006 was rejected by the AA on 21.6.2006 who upheld the decision of the CPIO. Hence the present appeal.

DECISION:

By a decision dated 18th Sept. 2006, in Appeal No 107/ICPB/2006, I have disposed of an appeal preferred by the same appellant in regard to his application for a copy of rating sheet of Regional Promotion Committee –Western Region 1998, in the following terms. "*In a recent appeal decided by this Commission, CIC/80/8 20060069 dated 13th July, 2006, it has been held that disclosure of complete proceedings of DPC and grade given by various officers may lead to disclosure of ACRs. It was further held that, that as ACR themselves are barred from disclosure, by inference, the DPC proceedings should be similarly barred from disclosure. Since in the present case, the rating list as sought for by the appellant is nothing but a copy of the proceedings of DPC, the above decision squarely applies to the present case also. Further, as the rating sheet contains rating given to other officials also, the CPIO has correctly applied the provisions of Section 8(1)(j) of the Act.*

The present appeal is also disposed of in the above terms.

Let a copy of this decision be sent to the appellant and CPIO.

Sd/
(Padma Balasubramanian)
Information Commissioner

Authenticated true copy :

(L. C. Singhi)
Addl. Registrar

Address of parties :

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2. Shri G.K. Agrawal, Executive Director (HR), NTPC Limited, NTPC Bhawan, Core-7, SCOPE Complex, Lodhi Road, New Delhi
3. Shri Manohar Singh B-33, Bhagwati Garden, Uttam Nagar, New Delhi-110059